GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2723 ANSWERED ON:12.03.2010 ATM IN BANK BRANCHES Deo Shri Kalikesh Narayan Singh;Yadav Shri Om Prakash

Will the Minister of FINANCE be pleased to state:

- (a) the number of branches of Banks including State Bank of India across the country in which Automated Teller Machine (ATM) facility has been provided:
- (b) whether any proposal or study for providing ATM facility by banks in Bihar is pending with the Ministry; and
- (c) if so, the time by which all the bank branches are likely to be equipped with the ATM machine?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a):- The data reporting system of Reserve Bank of India does not generate information in the manner asked for. However, the details of Bank-wise and State-wise Automated Teller machines (ATMs) installed in the country including the State of Bihar as on 30th September, 2009 is given at Annexure.
- (b) & (c):- As per the extant policy, banks are not required to obtain the prior permission from Reserve Bank of India for installing both On-site ATMs (ATMs within the premises of the branches) and Off-site ATMs (ATMs which are installed on a stand-alone basis outside the branch premises). Decision regarding installation of ATMs (both On-site ATMs and Off-site ATMs) can be taken by the respective banks themselves taking into account, various factors including viability, profitability, availability of infrastructure etc.